

NOTICE

The National Lok Adalat is scheduled to be held on 10.07.2021 in the Punjab and Haryana High Court.

FAO (MACT) cases, mentioned in the lists **Annexure-A** and **Annexure-B**, have been identified for amicable resolution in the National Lok Adalat for which a pre-conciliatory Session is scheduled on 05.07.2021 and 06.07.2021 respectively, for speedy disposal.

The learned Advocates representing the parties in the cases mentioned in the list **Annexure-A** and **Annexure-B** are requested to submit their response for amicable settlement, after consulting their client, on or before 04.07.2021 and accordingly, for Pre-Conciliatory Session to be held on 05.07.2021 and 06.07.2021 respectively at 09.30 AM either through email : phhc.mactsettlement@gmail.com or through SMS/Whatsapp on Mobile Nos. **94174-54637**, **97800-05146**, **94177-91194**, **99886-94811** and **98765- 58688** by providing their contact details i.e. Name, Mobile Numbers, email id.. and complete particulars of the case, making it convenient for the office to process the settlement.

Sd/-
Secretary
High Court Legal Services Committee, Chandigarh

Fixed for 05.07.2021

Annexure -A

Sr. No.	Name of the Company
1	Cholla Ms GIC
2	Shri Ram General Insurance Co. Ltd
3	Magma HDI
4	ICICI Lambard
5	Reliance GIC
6	IFFCO Tokio GIC
7	TATA AIG GIC

Cholla MS General Insurance Company Ltd.

S.No.	Case type	Case number	Case Year	Petitioner	Respondent	Amount Proposed by Insurance company for Settlement	Status as per Mozilla/Next Date	Compensation awarded by MACT	Remarks
1	FAO	1022	2008	SHONWATI AND ORS.	VIJAY GOYAL AND ORS.	385000	12.07.2021	Paperbook is not available on DMS	
2	FAO	1494	2011	LALI DEVI & ORS	RAM SINGH & ORS	400000	Returned to High Court by the Daily Lok Adalat vide order dated 28.02.2020	7,58,000/-	
3	FAO	4736	2011	MOHINDER KAUR AND ORS	RAJBIR SINGH AND ORS	100000	Returned to High Court by the Daily Lok Adalat vide order dated 08.01.2020	9,10,000/-	
4	FAO	429	2012	ASHOK KUMAR	HAKAM SINGH AND ORS	200000	On Regular No.1157 of Hon'ble Mr. Justice Rajbir Sehrawat	2,93,000/-	
5	FAO	1022	2012	RAJESH KUMAR AND ORS	NARENDER KUMAR AND ORS	450000	Returned to High Court by the National Lok Adalat vide order dated 10.02.2018	4,26,400/-	
6	FAO	3810	2012	JAGDISH GARG AND ANR	MOHAN KUMAR AND ORS	250000	On Regular No.1543 of Hon'ble Mr. Justice Fateh Deep Singh	2,05,000/-	
7	FAO	3811	2012	DEEPAK	MOHAN KUMAR AND ORS	350000		5,42,955/-	
8	FAO	1242	2013	SAVITRI AND ORS	RAJ KUMAR AND ORS	150000	Returned to High Court by the Daily Lok Adalat vide order dated 11.03.2019	5,05,000/-	
9	FAO	2120	2014	RAM PAL SINGH & ORS	SHYAM LAL & ORS	400000	Returned to High Court by the Daily Lok Adalat vide order dated 12.03.2020	Paperbook is not available on DMS	
10	FAO	4578	2014	CHAMKAUR SINGH	BALDEV SINGH & ORS	150000	Returned to High Court by the Daily Lok Adalat vide order dated 10.09.2019	14,29,000/-	

11	FAO	4655	2014	RAJWINDER KAUR AND ANR	BALDEV KUMAR AND ORS	15000	Pending	10,43,000/-	
12	FAO	5693	2014	SURESH KUMAR	BANSI LAL AND ANR	150000	01.09.2021	1,17,550/-	
13	FAO	5695	2014	PINKI	BANSI LAL AND ANR	150000	Pending	1,75,200/-	
14	FAO	9587	2014	KHAJAN SINGH & ORS	BALWAN SINGH & ORS	350000	Pending	3,17,400/-	
15	FAO	1762	2015	MURARI LAL & ORS	BALWAN SINGH & ORS	350000	Pending	3,93,000/-	
16	FAO	6619	2015	VISHWESHWAR @ SONI	RAJESH KUMAR AND ORS	80000	28.06.2021	2,49,367/-	
17	FAO	7505	2015	KAMAL KHAH AND ORS	RAMDEV GURJAR AND ANOTHER	325000	Returned to High Court by the Daily Lok Adalat vide order dated 21.03.2017	5,39,000/-	
18	FAO	7799	2015	SHABANA AND ORS	RAMDEV GURJER AND ANOTHER	350000		10,88,000/-	
19	FAO	2859	2016	BIMLA AND ORS	VIKAS KUMAR AND ORS	350000	09.07.2021	11,21,577/-	
20	FAO	5136	2016	MAHENDER & ANR	SUKHWINDER SINGH & ORS	150000	Pending	6,18,000/-	
21	FAO	6334	2016	KAVITA AND ORS	MANJEET SINGH AND ORS	250000	On Regular No.1530 before Hon'ble Mr. Justice Fateh Deep Singh	16,01,600/-	
22	FAO	8094	2016	BISHWA LAXMI AND ORS	WARISH AND ORS	200000	Pending	14,02,000/-	
23	FAO	2497	2017	KARIM BAKSH	YUSSUF & ORS	60000	Pending	3,01,957/-	
24	FAO	2851	2017	MANI PAL AND ORS	SUKH DARSHAN SINGH & ORS	200000	Pending	2,68,000/-	
25	FAO	4080	2017	CHANDER KALA & ORS	NATHU RAM & ORS	500000	13.09.2021	12,59,000/-	
26	FAO	4973	2017	PAYAL AND ANOTHER	JAGDEEP AND OTHERS	450000	Pending	Paperbook is not available on DMS	
27	FAO	6085	2017	SWARAN LATA AND ANR	JASVIR SINGH AND ANR	300000	Pending	5,80,000/-	
28	FAO	7987	2017	RAM CHANDER AND OTHERS	JAGDEEP AND OTHERS	10000	Pending	13,58,800/-	
29	FAO	8296	2017	RAMESH KUMAR	SATISH KUMAR AND ORS.	125000	Pending	15,72,501/-	
30	FAO	8300	2017	DHANKAURI DEVI AND ORS.	SATISH KUMAR AND ORS.	10000	Pending	4,57,000/-	
31	FAO	8310	2017	SAROJ AND ORS.	SATISH KUMAR AND ORS.	10000	Pending	2,47,551/-	
32	FAO	8311	2017	RAJMANH DEVI AND ORS.	SATISH KUMAR AND ORS.	10000	Pending	4,70,000/-	
33	FAO	178	2018	SURINDER KAUR AND ANR	AMARJIT SINGH AND ORS	50000	10.09.2021	2,25,000/-	

34	FAO	3102	2018	SURESH	SANJAY KUMAR AND ORS.	125000	Pending	Paperbook is not available on DMS	
35	FAO	5419	2018	DIVYA	VIKRAM AND ORS	50000	Pending	1,42,300/-	
36	FAO	5457	2018	MANJU	VIKRAM AND ORS	70000	Pending	1,93,100/-	
37	FAO	5965	2018	PARVATI SHARMA	UMESH METHO AND ORS	50000	Pending	10,72,632/-	
38	FAO	929	2019	DARSHANA	DINESH KUMAR AND ANR	80000	30.06.2021	13,49,600/-	

Shriram General Insurance Company Ltd.

S.No.	Case type	Case number	Case Year	Petitioner	Respondent	Amount Offered for Settlement	Status as per Mozila	Compensation Awarded by MACT	Remarks
1	FAO	4163	2013	Parvati Devi	Narender	2,08,000	Regular No.1250 on the board of Hon'ble Mrs. Justice Alka Sarin	Paper book is not available on DMS	
2	FAO	4117	2017	Bhupender	Mukesh	12,000	30.07.2021	50,000/-	
3	FAO	4632	2016	Ganga Sahai	Satish	1,00,000	28.07.2021	8,43,200/-	
4	FAO	5176	2017	Seema	Vijay Kumar	3,31,500	Pending	14,46,000/-	
5	FAO	1226	2019	Saleta	Ram Dulare	50,000	07.09.2021	13,90,800/-	
6	FAO	685	2019	Umrawati	Vijay Kumar	1,12,000	28.07.2021	7,32,200/-	
7	FAO	2451	2017	Om Wati	Satish	30,000	Pending	4,59,000/-	
8	FAO	758	2019	Santosh Devi	Om Prakash	1,00,000	Returned to High Court by the National Lok Adalat vide order dated 12.12.2020	15,72,000/-	
9	FAO	4900	2014	Chander Pati	Ravinder Alias	25,000	Regular No.471 on the board of Hon'ble Mr. Justice Karamjit Singh	3,11,000/-	
10	FAO	9202	2014	Girraj Khurana	Gajraj	2,50,000	Pending	Paper book is not available on DMS	
11	FAO	9172	2014	Girraj Khurana	Gajraj	2,50,000	Regular No.466 on the board of Hon'ble Mrs. Justice Archana Puri	Paper book is not available on DMS	
12	FAO	67	2016	Kunti	Rajesh	10,000	Returned to High Court by Daily Lok Adalat vide order dated 25.04.2018	15,000/-	
13	FAO	88	2016	Tarawati	Rajesh	30,000	Pending	1,04,700/-	
14	FAO	87	2016	Tanushree	Rajesh	15,000	Pending	28,800/-	
15	FAO	2979	2015	Bimla Devi	Rati Ram	2,60,000	Pending	6,02,600/-	
16	FAO	1113	2015	Manjeet	Rajesh	1,75,000	26.08.2021	6,66,000/-	
17	FAO	1141	2015	Shyam Lata	Chandra Badan	8,00,000	09.07.2021	25,79,760/-	
18	FAO	16262	2018	Satnarayan	Mustak Ahmad	1,50,000	15.07.2021	7,23,476/-	
19	FAO	2275	2018	Hari Singh	Yash Pal	1,00,000	Pending	8,49,000/-	
20	FAO	4251	2017	Anita	Ajjudin	12000.00	20.08.2021	2,43,032/-	
21	FAO	428	2015	Suraj Bhan	Manoj	25000.00	Returned to High Court by Daily Lok Adalat vide order dated 30.01.2020.	96,040/-	
22	FAO	4364	2015	Gita	Ramesh Kumar	1,30,000	Returned to High Court by the National Lok Adalat vide order dated 12.12.2020	2,97,000/-	

23	FAO	4427	2011	Babita	Tahir	2,20,000	Regular No.1115 before Hon'ble Mr. Justice Rajbir Sehrawat	3,82,880/-	
24	FAO	4886	2015	Master Naresh Kumar & ORS	Raj Pal	4,00,000	05.07.2021	6,72,800/-	
25	FAO	5887	2013	Harsh & Ors.	Vikram Singh & Ors.	4,20,000	Returned to High Court by Daily Lok Adalat vide order dated 19.01.2015	6,87,450/-	
26	FAO	2410	2014	Shri Ram General Insurance Co.	Janardhan Singh	Ready for withdrawal	Pending	Paper book is not available on DMS	
27	FAO	10509	2014	Shri Ram General Insurance Co.	Balwan Singh & Ors.	Ready for withdrawal	Pending	50000/-	
28	FAO	10508	2014	Shri Ram General Insurance Co.	Balwan Singh & Ors.	Ready for withdrawal	On Regular No.1330 before Hon'ble Mr. Justice Anil Kshetarpal	50,000/-	
29	FAO	5772	2013	Shri Ram General Insurance Co.	Shamo & Ors.	Ready for withdrawal	05.07.2021	3,70,000/-	
30	FAO	5774	2013	Shri Ram General Insurance Co.	Raj & Ors.	Ready for withdrawal	Pending	3,75,000/-	
31	FAO	5773	2013	Shri Ram General Insurance Co.	Kamla & Ors.	Ready for withdrawal	Pending	27,680/-	
32	FAO	1876	2019	Lakbhir Singh	Vir Bahadur & Ors.	5,15,000	Ordered to be put up before next bimonthly Lok Adalat	10,90,000/-	
33	FAO	5430	2012	Usha & Ors.	Jaswant Singh & Anr.	3,75,000	On Regular No.1219 before Hon'ble Mr. Justice Rajbir Sehrawat	9,56,000/-	
34	FAO	1883	2013	Manju Devi & Ors.	Sandeep & Ors.	3,50,000	On Regular No.1204 before Hon'ble Mrs. Justice Alka Sarin	7,10,000/-	
35	FAO	870	2019	Kirna Devi & Anr.	Ramesh Kumar & Ors.	3,00,000	01.09.2021	9,41,400/-	
36	FAO	2089	2015	Krishna Devi & Ors.	Satinder Singh & Ors.	7000.00	18.08.2021	Paper book is not available on DMS	
37	FAO	1016	2015	Suresh	Sishan & Ors.	15000.00	Pending	1,01,000/-	
38	FAO	5904	2013	Harsh & Ors.	Vikram Singh & Ors.	5,00,000	Returned to High Court by the Daily Lok Adalat vide order dated 19.01.2015	6,32,000/-	
39	FAO	4718	2015	Surender	Ravinder @ Toni	1,20,000	29.07.2021	5,32,200/-	
40	FAO	6166	2012	Rattan Lal Gupta	Dalminder Singh & Ors.	6,25,000	on Regular No.1233 before Hon'ble Mr. Justice Mahabir Singh Sindhu	2,57,000/-	
41	FAO	650	2019	Sushma Devi & ORs	Kishan Singh & Ors.	2,24,000	Returned to High Court by the National Lok Adalat vide order dated 12.12.2020	18,62,000/-	
42	FAO	7961	2015	Sajid	Ajmal & ors.	40000.00	On Regular No.1371 before Hon'ble Mr. Justice Anil Kshetarpal	1,60,000/-	
43	FAO	708	2017	Rafiq & Ors.	Manuddin & Ors.	56000.00	Pending	6,83,400/-	
44	FAO	7409	2014	Om Pati & Anr.	Sishan & Ors.	1,50,000	01.07.2021	5,85,000/-	
45	FAO	9474	2014	Suresh & Anr.	Sombir @ Sonu & Ors.	1,75,000	01.07.2021	Paper book is not available on DMS	

MAGMA HDI Insurance Company Ltd.

S.No.	Case type	Case number	Case Year	Petitioner	Respondent	Amount Offered for Settlement	Status as per Mozilla/Next Date	Compensation awarded by the MACT	Remarks
1	FAO	3200 & 5579	2016 & 2018	Shinder Kaur	Rakesh Kumar	400000/-	FAO 3200 of 2017 Dismissed on 20.03.2019 by the Hon'ble Mr. Justice Avneesh Jhingan and FAO 5579 of 2018 is pending for 17.08.2021 as per roster modified time to time	10,10,000/-	
2	FAO	2163	2016	Veerpaul	Vijay	375000/-	15.07.2021	50,00,000/-	
3	FAO	6068	2017	Birhma Devi	Ram Mehar	120000/-	01.09.2021	5,00,000/-	
4	FAO	3172	2016	Pramod	Vijay Pal	60000/-	16.08.2021	15,00,000/-	
5	FAO	369	2017	Kishan	Nabin Yadav	1,50,000/-	Pending	7,19,000/-	
6	FAO	7020	2017	Harish Kumar	Mohd Monuhar Khan	50,000/-	25.08.2021	3,26,000/- (Partly allowed)	
7	FAO	3739	2017	Narender	Sandeep	40,000/-	Pending	1,33,810/-	
8	FAO	7043	2016	Sombir	Yogender	50,000/-	09.09.2021	1,25,000/- (Partly allowed)	

ICICI LOMBARD INSURANCE COMPANY

S.NO.	CASE TYPE	CASE NUMBER	CASE YEAR	PETITIONER	RESPONDENT	AMOUNT OFFERED FOR SETTLEMENT	STATUS AS PER MOZILLA/NEXT DATE	Compensation Awarded by MACT
1	FAO	4039	2008	VIKASH KUMAR	PARAMJIT	78,000	Returned to High Court by the Daily Lok Adalat	Paperbook is not available on DMS
2	FAO	4116	2008	SANDEEP SACHDEVA	AMARJIT	178000	Returned to High Court by the Daily Lok Adalat	2,27,400/-
3	FAO	1614	2008	SAGAR	JEESAN	50,000	Pending	75,000/-
4	FAO	1613	2008	LAKHPATI PRASAD	JEESAN	50,000	Pending	43,000/-
5	FAO	3971	2008	KELADEVI	JUNED	8,00,000	On Regular No.756 before Hon'ble Mrs. Justice Alka Sarin	8,44,912/-
6	FAO	2618	2010	MAHA DEVI	JAI BHAGWAN	2,00,000	Returned to High Court by the Daily Lok Adalat	Paperbook is not available on DMS
7	FAO	1587	2010	SUDESH	RAMBIR	4,35,000	On Regular No.1391 before Hon'ble Mrs. Justice Rekha Mittal	Paperbook is not available on DMS
8	FAO	3368	2010	MUKESH KUMAR	DEEP CHAND	86,000	Returned to High Court by the Daily Lok Adalat	Paperbook partially burnt
9	FAO	3301	2010	SAVITA DEVI	ASRAF	5,25,000	Pending	1,75,000/-
10	FAO	3503	2010	SAIMA	LABH	55,000	Returned to High Court by the Daily Lok Adalat	Paperbook is not available on DMS
11	FAO	1673	2010	ANJALI	ALI HASSAN	4,00,000	Allowed vide order dated 03.11.2011	Paperbook is not available on DMS
12	FAO	5679	2010	GURMIT SINGH	AMRIK SINGH @ AMRIN SINGH	4,00,000	Returned to High Court by the Daily Lok Adalat	3,47,000/-
13	FAO	6641	2010	OMPAL	SURENDER KUMAR @ SUNIL	5,95,000	On Regular No.1048 before Hon'ble Mr. Justice Mahabir Singh Sindhu	Paperbook is not available on DMS
14	FAO	5840	2010	SUMUKH SINGH	NITIN KUMAR	1,55,000	On Regular No.1007 before Hon'ble Mr. Justice Anil Kshetarpal	2,28,500/-
15	FAO	5223	2011	VIPIN	SATBIR	60,000	On Regular No.1126 before Hon'ble Mr. Justice Rajbir Sehrawat	2,12,000/-

16	FAO	5558	2010	LACHMI DEVI	PARVEEN	2,00,000	Pending	Paperbook is not available on DMS
17	FAO	3633	2009	SAROJ DEVI	SUBHASH CHANDER & ORS.	5,00,000	Returned to High Court by the National Lok Adalat vide order dated 08.07.2017	4,75,400/-
18	FAO	4634	2009	RAKESH KUMAR	RAM NARESH & ORS.	7,50,000	Pending	4,18,000/-
19	FAO	4633	2009	RAKESH KUMAR	RAM NARESH & ORS.	1,40,000	Returned to High Court by the Bimonthly Lok Adalat vide order dated 30.11.2019	52,220/-
20	FAO	5811	2011	SARITA & ORS.	BALJIT SINGH & ORS.	5,00,000	On Regular No.1014 before Hon'ble Mrs. Justice Alka Sarin	5,30,000/-
21	FAO	2110	2011	URMILA & ORS.	SURESH & ORS.	3,20,000	On Regular No.1000 before Hon'ble Mr. Justice Amol Rattan Singh	4,13,200/-
22	FAO	3215	2013	PADAM SINGH	MANISH GUPTA & ORS.	1,00,000	02.07.2021	3,26,640/-
23	FAO	3697	2012	SANJAY KUMAR @ HAPPY	HARINDER SINGH GULIA & ORS.	1,75,000	On Regular No.1012 before Hon'ble Mrs. Justice Alka Sarin	56,000/-
24	FAO	5361	2010	SUMARTI DEVI & ANR.	AJIT SINGH & ORS.	7,00,000	Returned to High Court by the Daily Lok Adalat vide order dated 25.11.2014	1,53,000/-
25	FAO	4543	2010	DALIP KUMAR SAINI & ANR	ICICI & ANR.	1,50,000	On Regular No.1474 before Hon'ble Mr. Justice Rajbir Sehrawat	2,20,000/-
26	FAO	3606	2010	SHAKUNTLA DEVI & ORS.	SURENDER SACHDEV & ANR.	6,00,000	Returned to High Court by the Daily Lok Adalat	6,15,000/-
27	FAO	4061	2010	SUSHMA RANI & ORS.	SUKHBIR & ORS.	1,50,000	On Regular No.1002 before Hon'ble Mr. Justice Fateh Deep Singh	3,70,000/-
28	FAO	7319	2010	BEER SINGH	BANWARI & ORS.	75,000	On Regular No.909 before Hon'ble Mrs. Justice Alka Sarin	79,000/-
29	FAO	3819	2010	NATIONAL INS. CO. LTD.	ANGURI DEVI & ORS.	2,00,000	Pending	2,10,000/-

30	FAO	4330	2010	AJIT SINGH & ANR.	RAJINDER PARKASH & ORS.	5,50,000	On Regular No.877 before Hon'ble Mrs. Justice Alka Sarin	5,67,520/-
31	FAO	4439	2011	HOSHIAR & ORS.	SURESH & ORS.	12,75,000	On Regular No.1128 before Hon'ble Mr. Justice Mahabir Singh Sindhu	3,50,000/-
32	FAO	3247	2011	SUDESH KUMARI & ANR.	RAJINDER SHARMA & ORS.	4,50,000	On Regular No.1018 before Hon'ble Mr. Justice Amol Rattan Singh	3,90,000/-
33	FAO	2914	2011	BASANTI BHATT & ORS.	KISHAN BAHADUR & ORS.	9,95,000	Pending	Paperbook is not available on DMS
34	FAO	4630	2011	RAM CHANDER & ANR.	SUKHVEER & ORS.	4,80,000	On Regular No.395 before Hon'ble Mr. Justice Karamjit Singh	3,17,000/-
35	FAO	635	2011	AMIT KUMAR	VIKAS MITTAL & ORS.	9,90,000	On Regular No.1065 before Hon'ble Mr. Justice Rajbir Sehrawat	4,15,705/-
36	FAO	4200	2018	AMIT KUMAR	ASHOK KUMAR JINDAL & ORS.	9,00,000	Pending	20,39,765/-
37	FAO	4898	2012	S. JASWANT SINGH	RAJ KUMAR & ORS.	1,05,000	On Regular No.1134 before Hon'ble Mrs. Justice Alka Sarin	7,40,022/-
38	FAO	752	2011	SHAKUNTLA DEVI & ANR.	DEVENDER SINGH & ORS.	4,50,000	On Regular No.1035 before Hon'ble Mr. Justice Anil Kshetarpal	5,00,000/-
39	FAO	1373	2012	NEELAM & ORS.	SHIV KUMAR & ORS.	8,00,000	Returned to High Court by the Daily Lok Adalat vide order dated 29.08.2013	2,67,000/-
40	FAO	5390	2012	NIPUN JAIN	DINESH GROVER & ORS.	1,50,000	On Regular No.1140 before Hon'ble Mrs. Justice Alka Sarin	Paperbook is not available on DMS
41	FAO	2294	2014	KULDEEP SINGH	VINOD KUMAR & ORS.	1,00,000	Returned to High Court by the Daily Lok Adalat vide order dated 12.05.2017	57,000/-
42	FAO	2444	2013	SHEELA DEVI	BALJEET SINGH & ORS.	5,30,000	Pending	5,09,000/-

43	FAO	4824	2012	VIKRANT DHANKHAR & ORS	SHYAM LAL & ORS.	9,95,000	Pending	16,70,000/-
44	FAO	4699	2012	RAJESH KUMAR	DILBAGH & ANR.	1,50,000	On Regular No.1216 before Hon'ble Mr. Justice Mahabir Singh Sindhu	2,87,825/-
45	FAO	1750	2012	VIJAY PAL	RAMJI LAL & ORS.	6,50,000	On Regular No.1179 before Hon'ble Mr. Justice Rajbir Sehrawat	2,05,000/-
46	FAO	7460	2014	MEHAR SINGH	KARMA & ORS.	3,10,000	Disposed of by the Daily Lok Adalat Bench No.1 vide order dated 22.11.2019	Disposed Of
47	FAO	2038	2014	SHARESHTH MALIK	KARMA ETC.	5,00,000	Returned to High Court by the National Lok Adalat vide order dated 09.03.2019	Paperbook is not available on DMS
48	FAO	5687	2014	JODHA SINGH	PARAMJIT SINGH & ORS.	1,00,000	Pending	22,500/-
49	FAO	2285	2013	MANJEET KAUR & ORS.	RAMDBAN & ORS.	3,25,000	Pending	4,96,000/-
50	FAO	5958	2013	RAJESH	SHANKAR LAL & ORS.	1,75,000		45000/-
51	FAO	6258	2013	SANDEEP	NARENDER KUMAR & ORS.	1,20,000	06.09.2021	Paperbook is not available on DMS
58	FAO	2716	2015	KESAR	DIWAN CHAND & ORS.	70,000	Pending	13000/-
59	FAO	2714	2015	LADI GIRI	DIWAN CHAND & ORS.	1,10,000	Pending	90,000/-
60	FAO	6188	2013	PREM DEVI & ORS.	SURESH CHANDER & ANR.	4,75,000	On Regular No.1324 before Hon'ble Mr. Justice Fateh Deep Singh	6,35,888/-
61	FAO	9838	2014	RACHPAL SINGH	GURTEJ SINGH & ORS.	1,00,000	01.07.2021	Paperbook is not available on DMS
62	FAO	200	2017	GURPREET SINGH	MOHAN LAL & ANR.	4,15,000	Pending	Paperbook is not available on DMS
63	FAO	3513	2013	RELIANCE GENERAL INSURANCE CO.	NITESH KUMAR & ORS.	50,000	Pending	37,600/-
64	FAO	555	2015	SOMA DEVI & ORS.	MANISH KUMAR & ORS.	5,00,000	Pending	8,94,000/-
65	FAO	7460	2016	GURPREET SINGH & ORS.	SHIV SHANKAR & ORS.	5,50,000	Disposed of vide order dated 29.11.2019	15,30,000/-
66	FAO	4113	2016	NIKET RAWAL	RAVI & ORS.	1,00,000	Pending	1,55,788/-

67	FAO	3142	2016	ANKIT	GURCHARAN SINGH & ORS.	3,30,000	On Regular No.1409 before Hon'ble Mr. Justice Mahabir Singh Sindhu	3,27,276/-
68	FAO	4359	2015	AMRIK SINGH	NAVDEEP SINGH & ORS.	95,000	01.09.2021	93619/-
69	FAO	3206	2015	RACHNA	MAHESH DATT ETC.	4,90,000	Pending	7,72,464/-
70	FAO	6290	2015	RANI KAUR ETC.	MAKHAN SINGH & ORS.	1,00,000	On Regular No.1370 before Hon'ble Mr. Justice Amol Rattan Singh	7,63,200/-
71	FAO	3526	2016	DEEPAK	SATNAM SINGH & ORS.	1,05,000	19.08.2021	2,13,611/-
72	FAO	2782	2015	SEEMA RANI	ANKUSH GUPTA & ANR.	80,000	02.07.2021	2,36,358/-
73	FAO	5124	2014	JAGROOP SINGH	M/S VAAMAN ENGG. & ORS.	70,000	16.07.2021	Paperbook is not available on DMS
74	FAO	2588	2015	ARUN TALWAR	HARPREET SINGH & ANR.	3,00,000	10.08.2021	88,500/-
75	FAO	2517	2016	VINOD GIRI	DALBIR SINGH & ORS.	95,000	Pending	3,96,725/-
76	FAO	5409	2018	OM PARKASH	RAJINDER KUMAR & ORS.	85,000	Pending	1,50,000/-
77	FAO	5007	2015	RAJESH	YUDHISHTER & ORS.	5,00,000	On Regular No.1347 before Hon'bl Mrs. Justice Alka Sarin	1,32,919/-
78	FAO	4099	2016	KANWAR PAL	SABAR MAL & ORS.	2,00,000	28.07.2021	3,01,000/-
79	FAO	7014	2016	BHUPENDER	DURGA PARSAD & ORS.	1,10,000	Pending	31,025/-
80	FAO	6933	2016	RAJBIR & ORS.	RAJIV & ORS.	4,06,000	Pending	9,23,120/-
81	FAO	3609	2016	SALEEM	SHUBHAM SINGH & ANR.	1,04,000	Pending	30,000/-
82	FAO	4338	2017	VIRENDER	RANDHIR & ORS.	90,000	Pending	1,11,500/-
		1236	2019	KASIM	RANDHIR & ORS.		Pending	1,32,000/-
83	FAO	2268	2016	MOHAN LAL ETC.	SATYAWAN & ORS.	1,90,000	On Regular No.2023 before Hon'ble Mrs. Justice Rekha Mittal	3,40,000/-
84	FAO	5684	2016	GURJANT SINGH (D) & ORS.	JAGDISH CHANDER (D) & ORS.	1,02,000	Pending	48,000/-
85	FAO	7065	2016	LAKHWINDER SINGH & ANR.	HARDEEP SINGH & ORS.	4,50,000	Pending	11,75,000/-

86	FAO	697	2016	JASWINDER KAUR & ORS.	RAKESH KUMAR & ANR.	4,55,000	10.08.2021	24,65,000/-
87	FAO	5814	2017	RAJIV KUMAR	MANDEEP SINGH & ORS.	83,000	Pending	6,19,012/-
88	FAO	7452	2017	RAJESH KUMAR	GOURAV & ORS.	90,000	Pending	2,32,520/-
89	FAO	5133	2018	RAVI KUMAR	TARUN SHARMA & ORS.	1,00,000	Pending	9,41,936/-
90	FAO	3369	2018	SANGEETA DEVI & ORS.	ANESH KUMARI & ORS.	2,00,000	16.09.2021	9,77,200/-
91	FAO	835	2017	MANJEET SINGH	HAMID KHAN & ORS.	1,00,000	Pending	1,16,048/-
92	FAO	6771	2016	LAKHVIR SINGH & ORS.	HUKAM SINGH & ORS.	2,,50,000	On Regular No.1402 before Hon'ble Mrs. Justice Alka Sarin	15,60,500/-
93	FAO	1139	2019	RANBIR SINGH	DHARMA PAL & ORS	75,000	On Regular No.1559 before Hon'ble Mr. Justice Mahabir Singh Sindhu	1,50,000/-
94	FAO	3993	2017	HARJINDER SINGH & ANR.	RANDEEP SINGH & ORS.	80,000	Pending	2,25,000/-
95	FAO	3130	2017	RANJIT KAUR	RANJIT & ORS.	32,000	Pending	4,18,000/-
96	FAO	7997	2017	LAJJA DEVI & ORS.	BALWANT RAJ & ORS.	1,34,000	Pending	11,07,800/-
97	FAO	5404	2018	JASBIR KAUR & ORS.	KAMRDEEP SINGH & ANR.	4,47,000	01.07.2021	17,29,450/-
98	FAO	5191	2018	RAJESH KUMAR	RAJINDER KUMAR & ORS.	4,20,000	18.08.2021	9,03,000/-
99	FAO	861	2019	ANIL & ORS.	RAJESH & ORS.	5,61,000	Pending	12,22,000/-

Reliance General Insurance Company Ltd.

S.No.	Case type	Case number	Case Year	Petitioner	Respondent	Amount Offered for Settlement	Status as per Mozilla/Next Date	Compensation Awarded by MACt	Remarks
1	FAO	3028	2017	Rajwinder Kaur	Satyawan & ORS	50000/-	Pending	1,18,551/-	
2	FAO	3029	2017	Smt.Karamjit Kaur & ORS	Satyawan & ORS	175000/-	Pending	Paper book is not available on DMS	
3	FAO	2938	2017	Mamta Rani	Satyawan & ORS	150000/-	19.08.2021	6,58,000/-	
4	FAO	3032	2017	Satinderveer Singh & ORS	Satyawan & ORS	200000/-	Returned to High Court by the Daily Lok Adalat vide order dated 13.03.2020	6,34,000/-	
5	FAO	3806	2013	Smt.Gurpreet & ORS	Umar Khan & ORS	200000/-	Pending	9,24,000/-	
6	FAO	16002	2018	Jai Parkash	Jaswinder & ORS	280000/-	17.08.2021	1,12,958/-	
7	FAO	596	2019	Harkesh Kumar	Jaswinder & ORS	180000/-	17.08.2021	1,12,958/-	
8	FAO	2045	2017	Sudesh	Bijender Kumar @ Vijender Singh & ORS	50000/-	on Regular board no.1426 before Hon'ble Mr. Justice Mahabir Singh Sindhu	71,853/-	
9	FAO	6597	2011	Surender	Krishan & ORS	280000/-	On Regular No.1031 before Hon'ble Mrs. Justice Alka Sarin	1,14,870/-	
10	FAO	2913	2011	Rajpal	Rohtash & ORS	200000/-	Lastly listed on 10.04.2021 before the National Lok Adalat and on the joint request, ordered to be put up before next National Lok Adalat	3,62,110/-	
11	FAO	530	2018	Maya Devi & ORS	Gurjeet Singh & ORS	375000/-	Pending	5,00,000/-	
12	FAO	9872	2014	Seema & Ors.	Dalip Kumar & Ors.	2,60,000/-	06.09.2021	Paper book is not available on DMS	
13	FAO	3237	2015	Sandeep	Ashok @ Kala & Ors.	1,00,000/-	Pending	1,95,000/-	
14	FAO	5402	2015	Kartik	Pawan Kumar & Ors.	1,50,000/-	15.07.2021	6,96,658/-	
15	FAO	2471	2018	Manoj Kumar	Shiv Raj & Ors.	1,85,000/-	30.07.2021	1,59,257/-	
16	FAO	1041	2018	Gulab Devi & Ors.	Kailash Chand & Ors.	3,30,000/-	Pending	Paper book is not available on DMS	

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S.No.	Case type	Case number	Case Year	Petitioner	Respondent	Amount Offered for Settlement	Status as per Mozilla/Next Date	Compensation awarded by MACT	Remarks
1	FAO	1711	2017	Jatin	Anoop Singh & ORS.	350000/-	Pending	2,05,000/-	
2	FAO	1590	2017	Sumit	Anoop Singh & ORS.	90000/-	Pending before National Lok Adalat	1,48,000/-	
3	FAO	4512	2009	Vikas	Sukhchain & ORS	400000/-	Lastly listed on 10.04.2021 before the National Lok Adalat and on the joint request, ordered to be put up before next National Lok Adalat	1,25,000/-	
4	FAO	1501	2013	Sangeeta & Ors	Muneshwar Kumar & ORS	450000/-	On Regular No.1267 before Hon'ble Mr. Justice Fateh Deep Singh	5,40,000/-	Company and Advocate for petitioner are ready to settle
5	FAO	5971	2012	Santosh Rani & ORS	Karnail Singh & ORS	460000/-	On Regular No.1230 before Hon'ble Mr. Justice Mahabir Singh Sindhu	4,24,000/-	
6	FAO	5927	2014	Smt.Vedwati & ANR	Vinod & ANR	430000/-	22.09.2021	4,10,000/-	
7	FAO	8145	2015	Vandana Rani & ORS	Baldev Singh & ORS	280000/-	27.07.2021	14,88,605/-	
8	FAO	672	2018	Anita & ORS	Surender Kumar & ORS	460000/-	30.06.2021	9,00,000/-	
9	FAO	1691	2018	Babli Devi & ORS	Surneder Kumar & ORS	490000/-	Pending	9,00,000/-	
10	FAO	1692	2018	Rajesh Devi & ORS	Surender Kumar & ORS	490000/-	Pending	9,00,000/-	
11	FAO	548	2018	Tilak Raj	Jitender @ Jitu & Ors	1,00,000/-	28.07.2021	4,53,800/-	
12	FAO	4883	2015	Ram Mehar & Ors	Harinder & Ors	75,000/-	29.07.2021	2,80,000/-	
13	FAO	193	2018	Murti Devi & Ors	Kulwinder Singh & Ors	2,50,000/-	02.09.2021	10,97,000/-	
14	FAO	5503	2015	Karnail Singh & Anr.	Balram & Ors.	6,50,000/-	07.09.2021	1,50,000/-	
15	FAO	6475	2017	Anand Gupta	Avdesh Jha & ORS	50000/-	Pending	1,15,018/-	
16	FAO	6684	2017	Anju Gupta	Avdesh Jha & ORS	30000/-	22.09.2021	03,04,988/-	
17	FAO	4098	2017	Omwati & ORS	Krishan Kumar & ORS	230000/-	30.09.2021	6,65,000/-	
18	FAO	4198	2017	Ram Niwas & ORS	Krishan Kumar & ORS	15000/-	Pending	1,30,000/-	
19	FAO	6157	2018	Balwan	Parlad & ORS	200000/-	Pending	235000/-	
20	FAO	402	2018	Suresh Devi & ORS	Chander Prakash & ORS	500000/-	Pending	1970538/-	

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S.No.	Case type	Case number	Case Year	Petitioner	Respondent	Amount Offered for Settlement	Status as per Mozilla/Next Date	Compensation Awarded by MACT	Remarks
1	FAO	15818	2018	ANKUSH	SANJY & ORS	50,000/-	Pending	4,78,000/-	
2	FAO	10584	2018	INDERJEET SINGH & ANR.	SANJU & ORS.	3,25,000/-	Pending	8,91,408/-	

Fixed for 06.07.2021

Annexure -B

Sr. No.	Name of the Company
1	The New India Assurance Co. Ltd.
2	The Oriental Insurance Co.Ltd.
3	National Insurance Co. Ltd.
4	United India Insurance Co.Ltd.
5	Bajaj Allianz General Insurance

The New India Assurance Company Ltd.

S.No.	Case type	Case number	Case Year	Petitioner	Respondent	Amount Offered for Settlement	Status as per Mozilla/Next Date	Compensation awarded by MACT	Remarks
1	FAO	3460	2018	MINAXI AND ORS	JAGDISH PARSAD YADAV AND ORS	1100000	Pending	28,63,000/-	
2	FAO	5806	2018	MANGA SINGH	AVTAR SINGH AND ORS	900000	15.09.2021	17,16,567/-	
3	FAO	2494	2004	(O&M) HARJINDER SINGH	BHURA SINGH	550000	On Regular No.707 before Hon'ble Mr. Justice Anupinder Singh Grewal	3,00,000/-	
4	FAO	3989	2010	USHA DEVI AND ORS.	SATYAVEER SINGH AND ORS.	420000	Returned to High Court by the Daily Lok Adalat	6,32,000/-	
5	FAO	4598	2004	DAYA WATI	SURJAN SINGH AND OTHERS	400000	Pending	6,72,000/-	
6	FAO	3174	2017	AKHTARI & ORS	WAHEED & ORS	375000	Pending	9,59,800/-	
7	FAO	5908	2010	SANTOSH AND ORS.	TIRATH SINGH AND ORS.	364000	Pending	82,800/-	
8	FAO	2399	2012	KAILASH CHAND ETC.	JAIVIR SINGH ETC.	309000	On Regular No.1093 before Hon'ble Mrs. Justice Alka Sarin	3,26,000/-	
9	FAO	6831	2010	ROSHNI DEVI	TULA RAM	300000	On Regular No.966 before Hon'ble Mr. Justice Amol Rattan Singh	3,55,000/-	
10	FAO	98	2009	ANJU AND ANR.	MUKHTIAR SINGH AND ORS.	225000	Returned to High Court by the Daily Lok Adalat	4,43,824/-	
11	FAO	694	2004	KARNAILO DEVI ETC.	BALDEV SINGH ETC.	200000	Returned to High Court by the Daily Lok Adalat	4,90,000/-	
12	FAO	2129	2019	MONA SHARMA AND OTHERS	GAGAN CHOPRA AND ANOTHER	200000	Pending	4,50,000/-	
13	FAO	4169	2018	SANTOSH SHARMA AND ORS	RAJESH @ RAJE AND ORS	200000	Pending	18,91,253/-	
14	FAO	1261	2012	CHANDRIKA AND ORS	HARBANS LAL ANDORS	175000	Returned to High Court by the Daily Lok Adalat vide order dated 30.01.2014	5,25,000/-	

15	FAO	3757	2004	BIMLA DEVI AND ANR	RANJIT SINGH ANDORS	100000	Returned to High Court by the Daily Lok Adalat	2,90,000/-	
16	FAO	7926	2014	ANIL KUMAR	DHARAMBIR AND ORS	100000	03.08.2021	Paperbook is not available on DMS	
17	FAO	2798	2019	DHARAMVEER SINGH	PARDEEP SHARMA AND ANOTHER	100000	Pending	7,65,757/-	
18	FAO	3484	2017	RAJIV	ANGREJ AND ORS	100000	06.09.2021	13,03,200/-	
19	FAO	4940	2018	KARAMJEET KAUR AND ANR	SANJEEV JINDAL AND ORSS	80000	Pending	10,93,400/-	
20	FAO	1936	2014	MEENA	IRFAN & ORS	75000	06.09.2021	43,000/-	
21	FAO	520	2019	SMT. SHAMSHIDA AND ORS	GULAB KUMAR AND ORS	50000	29.07.2021	9,26,200/-	
22	FAO	579	2011	RANJU BALA	GURMEET SINGH AND ORS	50000	On Regular No.372 before Hon'ble Mr. Justice Karamjit Singh	3,25,000/-	
23	FAO	7081	2018	SUBHASH CHANDER	KARNAIL SINGH AND ORS	50000	Pending	9,61,780/-	
24	FAO	3945	2012	NIRANJAN	KISHOR AND ORS	20000	Returned to High Court by the Daily Lok Adalat vide order dated 29.05.2014	1,21,800/-	
25	FAO	3212	2007	KRISHNA DEVI & ORS	GURMEET SINGH	50000	Returned to High Court by the Daily Lok Adalat	2,47,000/-	
26	FAO	2376	2019	PARKASH KAUR	GULSHAN RAM AND OTHERS	10000	Pending	60,000/-	
27	FAO	4337	2018	JASWINDER SINGH	SANJEEV JINDAL AND ORS	10000	15.09.2021	5,72,680/-	
28	FAO	6292	2017	BUTA MASIH @ BOOTA SINGH	RAJ KUMAR & ORS	10000	Returned to High Court by the Daily Lok Adalat vide order dated 22.08.2019	2,70,488/-	
29	FAO	8496	2014	GURDEV KAUR AND ANR	VISHESH KUMAR AND ORS	15000	Pending	Paperbook is not available on DMS	
30	FAO	327	2016	KRISHNA DEVI	SATPAL & ORS	25000	16.08.2021	1,15,000/-	
31	FAO	4212	2004	HARDEEP SINGH	SWARAN SINGH AND ORS	20000	Pending	5,42,000/-	
32	FAO	6904	2010	(O&M) BHAGAT SINGH	KANWAR PAL ETC.	10000	On Regular Board	9044/-	
33	FAO	3546	2011	GURBAX SINGH	AMAR PAL OBRAI & ANR.	20000	Pending	45,000/-	
34	FAO	7910	2015	PINKI	R.L. TALWAR ETC	10000	13.10.2021		
35	FAO	6555	2015	SUMITRA AND ANR	ASHOK AND ORS	10000	Pending		
36	FAO	5980	2014	SUMAN & ORS	AJIT KUMAR & ORS	10000	Pending		
37	FAO	3112	2004	PUSHPA LATA	GURDEV SINGH AND ORS	20000	Pending		

38	FAO	436	2017	RAMESHWAR DASS AND OTHERS	RAJESH KUMAR AND OTHERS	20000	Pending		
39	FAO	2644	2015	JOGI RAM	AJIT KUMAR AND ORS	20000	Pending		
40	FAO	7311	2016	ISHANT MINOR	SATISH & ORS	30000	Pending		
41	FAO	2803	2011	AMARJIT KAUR AND ORS	LACHHMAN DASS AND ANR	88000	Pending		
42	FAO	2724	2010	RANDHIR SINGH MALIK AND ORS.	JARNAIL SINGH @ JAILA AND ORS.	95000	Pending		
43	FAO	8458	2014	AMRIK SINGH AND ORS	GONI MOHAMMAD AND ORS	110000	Pending		
44	FAO	1897	2004	SUKHCHARAN SINGHAND ANR	GURCHARAN SINGH AND ORS	445000	Pending		
45	FAO	2866	2010	RANDHIR SINGH MALIK AND ORS.	JARNAIL SINGH @ JAILA AND ORS.	680000	Returned to high court Lok Adalat		
46	FAO	3014	2006	ASHOK SHARMA	RAJ KUMAR & ORS	100000	Pending		
47	FAO	5255	2012	DHANESH @ DINESH	JHABBU LAL AND ORS	20000	Pending		
48	FAO	1277	2019	MANJIT KAUR AND OTHERS	M/S BABU RAM VINOD KUMAR AND OTHERS	20000	Pending		
49	FAO	4483	2004	BALA	JITENDER SINGH AND OTHERS	230000	Pending		
50	FAO	5074	2010	RAJWANTI AND ANR.	SHAMSHER SINGH AND ORS.	325000	Returned to high court Lok Adalat		
51	FAO	5195	2006	LAKHMIR SINGH	RAVINDER SINGH AND OTHERS	400000	Pending		
52	FAO	1425	2005	(O&M) PARVEEN KUMAR SHARMA	SUNIL KUMAR ETC	50000	Pending		

The Oriental Insurance Company Ltd.

S.No.	Case type	Case number	Case Year	Petitioner	Respondent	Amount Offered for Settlement	Status as per Mozilla/Next date	Compensation awarded by MACT	Remarks
1	FAO	3118	2019	SITA DEVIA AND ORS	ORIENTAL INSURANCE COMPANY LTD AND ORS	495000	13.08.2021	10,78,000/-	
2	FAO	4574	2014	SUBE SINGH	SAURABH BATRA AND ORS	487000	03.09.2021	1,43,200/-	
3	FAO	6848	2016	JAI RAM AND ANR	SURINDER KUMAR AND ORS	450000	Pending	4,10,000/-	
4	FAO	5637	2012	JASWANT SINGH AND ANRT	AMANDEEP SINGH AND ORS	436000	On Regular No.1144 before Hon'ble Mrs. Justice Alka Sarin	2,74,000/-	
5	FAO	4148	2014	VEENA RANI @ VEENU RANI & ORS	RAJINDER KUMAR & ORS	400000	Pending	Paperbook is not available on DMS	
6	FAO	1687	2013	INDERJIT KAUR AND ANR	ANKUSH CHANDEL AND ORS	400000	On Regular No.1264 before Hon'ble Mr. Justice Rajbir Sehrawat	Paperbook is not available on DMS	
7	FAO	195	2017	KIRAN	BABU	380000	17.08.2021	6,26,000/-	
8	FAO	3160	2013	GURJEET KAUR & ORS	SATISH KUMAR & ORS	260000	01.09.2021	7,06,600/-	
9	FAO	340	2019	INDIRAWATI AND OTHERS	SHAMSHU AND OTHERS	320000	Pending	5,50,000/-	
10	FAO	6607	2012	SURINDER KAUR AND ORS	NAZAR SINGH AND ORS	317000	07.07.2021	5,06,000/-	
11	FAO	3564	2011	MANJIT KAUR SAINI ETC	JASBIR SINGH ETC.	375000	On Regular No.1074 before Hon'ble Mr. Justice Anil Kshetarpal	6,36,392/-	
12	FAO	6478	2012	KASHMIR KAUR	DALWINDER SINGH ETC	263900	On Regular No.1465 before Hon'ble Mrs. Justice Alka Sarin	1,63,000/-	
13	FAO	3584	2015	KAVITA JAIN AND ORS	PINDER SINGH AND ORS	260000	Returned to High Court by the Daily Lok Adalat vide order dated 08.05.2019	5,05,000/-	
14	FAO	2173	2019	KAVITA AND OTHERS	AAH MOHD AND OTHERS	230000	13.08.2021	16,76,424/-	
15	FAO	3222	2019	KULWINDER KAUR	RAGHUNATH AND OTHERS	200000	18.08.2021	13,80,400/-	
16	FAO	1779	2019	MEENA ORAON AND OTHERS	JASWINDER SINGH AND OTHERS	200000	Pending	6,63,000/-	

17	FAO	3265	2019	RAVINDER KUMAR AND ORS	VIRENDRA KUMAR AND ORS	180000	Pending	9,70,000/-	
18	FAO	9839	2014	SARABJIT KAUR & ORS	SUKHWINDER SINGH @ SUKHA & ORS	150000	Returned to High Court by the Daily Lok Adalat vide order dated 07.09.2016	Paperbook is not available on DMS	
19	FAO	384	2018	ANITA VERMA	MANJEET KAUR	120000	02.08.2021	3,00,590/-	
20	FAO	1089	2019	JASWINDER KAUR AND ORS	CHANDIGARH TRANSPORT UNDERTAKING AND ORS	140000	30.07.2021	2,30,020/-	
21	FAO	1796	2019	KAMLA AND ORS	MOHENDER SINGH AND ORS	80000	On Regular No.1528 before Hon'ble Mr. Justice Amol Rattan Singh	7,32,300/-	
22	FAO	366	2018	SAGAR VATS	NARENDER MANCHANDA AND ORS	50000	On Regular No.1556 before Hon'ble Mr. Justice Fateh Deep Singh	5,57,991/-	
23	FAO	3539	2016	SADHU RAM ETC	VIRENDER SINGH ETC	135000	Pending	11,57,000/-	
24	FAO	3585	2015	KAVITA JAIN	PINDER SINGH AND ORS	10000	Pending	5,05,000/-	
25	FAO	6632	2011	SAVITA	NARESH	450000	On Regular Board	5,11,400/-	
26	FAO	1712	2014	SANJEEV KUMAR ALIAS SANJAY	RAM CHANDER & ORS	30000	Pending	Paperbook is not available on DMS	
27	FAO	9422	2014	DALJIT KAUR & ORS	JASWINDER SINGH & ORS	110000	Returned to High Court by the Daily Lok Adalat vide order dated 28.08.2019	Paperbook is not available on DMS	
28	FAO	10125	2014	SURESH KUMAR	BHAGWAN DASS AND ORS.	20000	01.09.2021	Paperbook is not available on DMS	
29	FAO	3591	2015	PAWAN KUMAR	RAJ KUMAR AND ORS	15000	05.07.2021	54,339/-	
30	FAO	5545	2015	NISHA	SATYA PAL ETC	30000	25.08.2021	77,427/-	
31	FAO	1874	2016	DEVINDER KAUR	GURSIMRAN SINGH AND ANOTHER	10000	13.07.2021	30,000/-	
32	FAO	8153	2016	SUNIL KUMAR	HARNEK SINGH AND ANR	20000	Returned to High Court by the Daily Lok Adalat vide order dated 16.10.2019	2,14,402/-	

33	FAO	3532	2018	BALWINDER KAUR AND ORS.	SARABJIT SINGH AND ORS.	92000	Returned to High Court by the Daily Lok Adalat vide order dated 22.01.2020	6,99,244/-	
34	FAO	6187	2018	GEETA DEVI	RAM PAL AND ORS	66000	Pending	11,34,000/-	
35	FAO	6189	2018	MUKESH KUMAR	RAM PAL AND ORS	25000	Returned to High Court by the Daily Lok Adalat vide order dated 01.05.2019	72,000/-	
36	FAO	6237	2018	HARISH KUMAR	STATE OF HARYANA AND ORS	40000	07.07.2021	8,75,000/-	
37	FAO	7359	2018	BUDH RAM AND OTHERS	GURDAYAL SINGH AND OTHERS	200000	17.08.2021	6,10,000/-	
38	FAO	174	2019	PARVEEN RANI AND ORS	AMIT SHARMA AND ORS	15000	14.07.2021	7,96,000/-	
39	FAO	242	2019	LAL BACHI AND ORS	AASHISF ALI AND ORS	5000	Pending	14,56,000/-	
40	FAO	535	2019	GOPAL	TAHSELDAR AND ORS	10000	On Regular No.1513 before Hon'ble Mr. Justice Anupinder Singh Grewal	1,31,530/-	
41	FAO	1216	2019	RAMISHARA AND OTHERS	SANJU THARU AND OTHERS	40000	Pending	11,72,400/-	
42	FAO	1537	2019	SUMAN AND ORS	NITIN SHARMA AND ORS	40000	On Regular No.1453 before Hon'ble Mr. Justice Anupinder Singh Grewal	18,84,000/-	
43	FAO	3581	2019	NEELAM RANI AND ORS	BAHADAR SINGH AND ORS	80000	29.07.2021	9,43,576/-	
44	FAO	4210	2019	MEENA DEVI AND ORS	DAVENDER KUMAR AND ORS	40000	12.07.2021	Paperbook is not available on DMS	
45	FAO	4696	2019	RAKESH AND OTHERS	SUSHEEL @ SUNIL AND OTHERS	180000	03.09.2021	13,37,968/-	
46	FAO	5709	2019	GURNAM KAUR AND OTHERS	MANI SINGH AND OTHERS	5000	27.08.2021	10,59,139/-	
47	FAO	40	2020	RAHUL AND OTHERS	MOHINDER AND ANOTHER	35000	Pending	6,61,000/-	
48	FAO	98	2020	BADO AND OTHERS	AJAY KUMAR AND OTHERS	20000	Pending	3,68,296/-	
49	FAO	99	2020	TEJ KAUR AND OTHERS	RAJDEEP SINGH AND ANOTHER	10000	Pending	4,75,000/-	
50	FAO	102	2020	JANNAT (MINOR)AND ORS	BHIM CHAND AND ORS	40000	Pending	17,86,600/-	

51	FAO	667	2013	KAILASH AND ANR.	SEERAJ AHMED AND ORS.	530000	Returned to High Court by the National Lok Adalat vide order dated 14.09.2019	4,16,000/-	
52	FAO	2447	2015	GURMIT SINGH AND ORS	BITTU AND ORS	35000	Pending	6,91,000/-	
53	FAO	2584	2015	PARWINDER KAUR @ PARMINDER	BITTU AND ORS	15000	13.08.2021	1,25,000/-	
54	FAO	2950	2015	GURMIT SINGH	BITTU AND ORS	500000	Pending	4,50,000/-	
55	FAO	1065	2016	MUBASSAR KHAN	NUR MOHAMMAD	20000	04.08.2021	96,707/-	
56	FAO	7229	2016	KULWANT KAUR AND ORS	SHYAM LAL AND ORS	50000	08.09.2021	10,09,056/-	
57	FAO	1437	2018	SANDEEP KUMAR	NAWAB ALI & ORS	180000	Pending	11,80,000/-	
58	FAO	3558	2018	NIRMAL KAUR	WAZIR AHMAD AND ORS.	35000	06.09.2021	11,26,380/-	
59	FAO	4520	2018	SHAKUNTALA DEVI AND & ORS	SUNIL CHUCHRA & ANR.	190000	On Regular No.1558 before Hon'ble Mr. Justice Rajbir Sehrawat	8,09,619/-	
60	FAO	5057	2018	SANTOSH DEVI AND ORS	VINOD AND ORS	350000	Pending	7,51,875/-	
61	FAO	5266	2018	GEETA RANI AND ORS	JAIVEER SINGH AND ORS	110000	On Regular No.1466 before Hon'ble Mr. Justice Anupinder Singh Grewal	15,93,914/-	
62	FAO	5455	2018	MALKIAT SINGH	PAWAN KUMAR PADDA AND	50000	10.09.2021	4,86,886/-	
63	FAO	5564	2018	RAMPAL	MANOJ KUMAR AND OTHERS	20000	08.07.2021	2,48,300/-	
64	FAO	5613	2018	BHOTI AND ORS	KAPOOR SINGH AND ORS	20000	03.08.2021	8,33,800/-	
65	FAO	5744	2018	SUDESH RANI & ANR	KULWANT SINGH & ORS	100000	Pending	11,20,000/-	
66	FAO	5973	2018	RAJENDER AND ORS	VINOD KUMAR AND ANR	150000	12.07.2021	8,13,000/-	
67	FAO	6399	2018	IQBAL SINGH	NAGESHWAR YADAV AND ORS	15000	Pending	3,25,649/-	
68	FAO	6642	2018	RUMA AND ANR	RISHU KUMAR AND ORS	40000	20.08.2021	2,55,000/-	
69	FAO	6646	2018	SANDEEP KUMAR	NAWAB ALI & ORS	15000	Pending	83,200/-	
70	FAO	7176	2018	MANPREET KAUR	BALWINDER KUMAR AND ORS	135000	Pending	8,88,000/-	
71	FAO	10553	2018	DARSHNA DEVI	GORA SINGH AND OTHERS	40000	02.08.2021	8,77,840/-	
72	FAO	15784	2018	SURENDER	JAIBIR AND ORS	160000	Returned to High Court by the Daily Lok Adalat vide order dated 04.03.2020	2,69,336/-	
73	FAO	16177	2018	KAJAL	RAJINDER AND OTHERS	20000	30.06.2021	2,12,700/-	

74	FAO	16196	2018	AMAN KAUR	SHOKIN & ORS	200000	Returned to High Court by the Daily Lok Adalat vide order dated 29.01.2020	9,37,200/-	
75	FAO	16242	2018	SHAKUNTLA RANI @ SHAKUNTLA	RACHHPAL SINGH AND ORS	300000	05.07.2021	11,82,400/-	
76	FAO	708	2019	KUSMA AND OTHERS	ORIENTAL INSURANCE CO AND	35000	Pending	6,22,000/-	
77	FAO	1066	2019	VEENA DEVI AND OTHERS	ORIENTAL INSURANCE CO AND	35000	Pending	6,22,000/-	
78	FAO	2568	2019	SATISH	CHANDER BHAN AND ORS	30000	Pending	9,13,540/-	
79	FAO	4957	2019	RAJ KUMAR	RAJAN SINGH AND ORS	50000	16.07.2021	4,11,466/-	
80	FAO	6124	2019	BALBEER KAUR @ JASVEER KAUR	RAJINDER KUMAR AND ORS	400000	27.07.2021	12,98,000/-	
81	FAO	6304	2017	SUBHAM KUMAR @ HUNNY	VIJAY KUMAR & ORS	20000	Pending	1,09,678/-	
82	FAO	8215	2017	NARESH	DEVENDER AND ORS	215000	19.08.2021	9,35,000/-	
83	FAO	8325	2017	KAMALJEET SINGH	NAVEEN CHANDER AND ORS	100000	24.08.2021	9,37,000/-	
84	FAO	841	2018	MANDEEP SINGH	DALER SINGH AND ORS.	20000	02.08.2021	2,03,243/-	
85	FAO	1669	2018	BHAJAN SINGH ADN ANR	SUSHIL KUMAR AND ORS	500000	15.09.2021	6,98,000/-	
86	FAO	1986	2018	SOURABH DHANDA @ ANKIT	RAM MEHAR & ORS	15000	On Regular No.1446 before Hon'ble Mr. Justice Amol Rattan Singh	90,000/-	
87	FAO	1988	2018	RAHUL SHARMA	NITIN AND ORS	20000	08.09.2021	1,00,695/-	
88	FAO	2597	2018	RAMESH MANCHANDA AND ORS.	THE ORIENTAL INSURANCE COMPANY LTD AND ORS.	185000	Returned to High Court by the Daily Lok Adalat vide order dated 06.03..2019	5,04,600/-	
89	FAO	2715	2018	MAYA AND ORS	JOGINDER AND ORS	200000	Pending	12,70,000/-	
90	FAO	2999	2018	SHIMLA DEVI & ANOTHER	AMIT SHARMA & OTHERS	300000	14.10.2021	4,26,000/-	
91	FAO	3303	2018	NACHATTAR SINGH AND ORS.	SANJAY SINGH AND ORS.	250000	09.09.2021	8,26,000/-	
92	FAO	3339	2018	RAJU AND ORS	KHUSHAL SINGH AND ORS	225000	Pending	6,67,000/-	
93	FAO	3614	2018	HARCHAND AND ORS	KASHMIRA AND ORS	10000	Pending	4,87,000/-	
94	FAO	4168	2018	GEETANJALI SONI AND ANOTHER	MANAGING DIRECTOR	10000	Pending	12,39,600/-	
95	FAO	4221	2018	SUMAN AND OTHERS	ASHOK KUMAR AND OTHERS	70000	29.09.2021	15,06,400/-	
96	FAO	4698	2018	SAMMI AND ORS	GURMIT SINGH AND ORS	260000	Pending	13,53,130/-	
97	FAO	4955	2018	RAJINDER	HARBIR	225000	30.09.2021	10,88,000/-	
98	FAO	5400	2018	KOMAL CHAUHAN	ALIM & ORS	20000	Pending	61,021/-	
99	FAO	5402	2018	SUMAN DEVI @ SUMAN RANI	ALIM & ORS	20000	Pending	1,94,581/-	
100	FAO	5434	2018	KULDEEP	JAHIR AND ORS	20000	Pending	3,41,445/-	

101	FAO	5940	2018	ANITA AND ORS	RAJ KUMAR AND ORS	50000	26.10.2021	19,60,000/-	
102	FAO	6087	2018	KUSUM	SAMUNDER SINGH AND ORS	100000	06.10.2021	9,19,876/-	
103	FAO	6400	2018	RAJO DEVI AND ORS	KULDEEP SINGH AND ORS	10000	06.09.2021	14,87,500/-	
104	FAO	6408	2018	RAM DEVI AND ANR	RAJESH KUMAR AND ORS	10000	22.09.2021	13,90,800/-	
105	FAO	10643	2018	PRITHVI @ PAPPY AND ORS	SUKHDEV AND ORS	350000	22.09.2021	5,44,000/-	
106	FAO	2800	2019	KRISHAN KUMAR YADAV	PARDEEP KUMAR PARMAR AND	10000	27.09.2021	1,04,037/-	
107	FAO	5547	2016	SARIKA	VIJAY KUMAR AND ORS.	350000	21.09.2021	8,64,000/-	
108	FAO	3580	2018	PARKASH CHAND AND ORS.	VIJAY KUMAR & ORS		Pending	9,09,250/-	
109	FAO	388	2018	TOTO	MITHLESH BHARTI AND OTHERS	233000	Pending	10,97,000/-	
110	FAO	6879	2018	KANOORA AND OTHERS	MITHLESH BHARTI AND OTHERS		Pending	1,00,000/-	

National Insurance Company Ltd.

S.No.	Case type	Case number	Case Year	Petitioner	Respondent	Amount Offered for Settlement	Status as per Mozilla/Next Date	Compensation awarded by MACT	Remarks
1	FAO	2495	2005	MOHAR SINGH AND ANR.	GURMIT SINGH AND ORS.	110000	Pending	1,25,000/-	
2	FAO	184	2006	KAMAL SUSHMA	DESH RAJ	500000	Pending	4,40,000/-	
3	FAO	1813	2006	RAM RATTAN AND ANR.	JASVINDER SINGH AND ORS.	300000	Pending	1,68,400/-	
4	FAO	4406	2006	NAGINDER SINGH AND OTHERS	BANSI LAL AND OTHERS	300000	Pending	2,05,000/-	
5	FAO	4879	2006	KRISHNA DEVI AND OTHERS	SUKHWINDER SINGH AND ORS.	200000	On Regular Board	2,31,200/-	
6	FAO	2870	2012	KRANTI DEVI AND ANR	AVTAR SINGH AND ORS	300000	On Regular Board	6,37,000/-	
7	FAO	4454	2012	FARIYAD	ASHOK KUMAR AND ORS	250000	On Regular Board	3,45,000/-	
8	FAO	5090	2013	RUPINDER KAUR	GURNAM SINGH & ANR	150000	On Regular Board	1,27,250/-	
9	FAO	4	2014	HARINDER SINGH S/O SURJIT SINGH AND ORS	HARINDER SINGH S/O ACHRA SINGH & ORS	200000	On Regular Board	9,04,046/-	
10	FAO	7633	2014	INDU DEVI & ORS	ANIL KUMAR & ORS	200000	06.10.2021	5,24,000/-	
11	FAO	1202	2016	LAJO BAI & ANR	SURJIT & ANR	240000	On Regular Board	6,79,800/-	
12	FAO	7250	2016	CHARANPREET SINGH	ASHISH NANDA AND ANR	50000	Pending	1,52,000/-	
13	FAO	858	2017	SHAYAM SINGH KHAROLA AND ORS	ABBAL SINGH AND ORS	200000	10.08.2021	6,83,850/-	
14	FAO	976	2019	NEETA KUMARI AND ORS	PARMOD KUMAR AND ORS	1700000	28.07.2021	51,10,000/-	
15	FAO	2473	2019	JASBIR SINGH	THE NATIONAL INSURANCE COMPANY LTD. AND ORS.	50000	Lastly listed on 10.04.2021 before the National Lok Adalat and on the joint request, ordered to be put up before next National Lok Adalat	1,21,700/-	
16	FAO	3609	2008	SURENDER	MANISHA	300000	Lastly listed on 10.04.2021 before the National Lok Adalat and on the joint request, ordered to be put up before next National Lok Adalat	2,75,000/-	
17	FAO	3610	2008	YASHPAL	MANISHA	400000	Pending	2,30,000/-	

18	FAO	2266	2005	RITA RANI	STATE OF HARYANA AND OTHERS	1000000	Pending	Paper book is not available on DMS	
19	FAO	790	2007	PARMOD GUPTA	RANBIR SINGH AND ORS.	400000	09.07.2021	Paper book is not available on DMS	
20	FAO	4815	2015	KARNAIL SINGH	BUDH SINGH	300000	On Regular No.480 before Hon'ble Mrs. Justice Archana Puri	11,63,000/-	
21	FAO	1032	1995	SHAM SINGH	SUKHWINDER SINGH ETC.	50000	23.07.2021	Paper book is not available on DMS	
22	FAO	1861	1999	BHUPINDER SINGH	HARBANS SINGH	30000	05.08.2021	Paper book is not available on DMS	
23	FAO	3062	2001	RAVINDER AND ANOTHER	SURINDER @ SINDER AND OTHERS		On Regular No.664 before Hon'ble Mr. Justice Rajbir Sehrawat	2,04,000/-	
24	FAO	3753	2001	MANJU	JAI SINGH AND ANR	50000	Pending	3,00,000/-	
25	FAO	4035	2001	JYOTI	BHUPINDER SINGH AND ORS	50000	On Regular No.606 before Hon'ble Mr. Justice Anupinder Singh Grewal	75,000/-	
26	FAO	1772	2002	SMT. KAMLESH RANI AND OTHERS	RAM BHAGAT AND OTHERS	200000	Pending	3,09,4000/-	
27	FAO	1849	2002	RANJEET KAUR AND ORS	RAKESH KUMAR AND ORS	400000	Pending	2,80,000/-	
28	FAO	1983	2002	RAJINDER SINGH	SUKHBIR ETC.	250000	Pending	1,80,000/-	
29	FAO	2091	2002	SAMANDER SINGH ETC	DHARAMBIR ETC.	300000	Pending	1,65,000/-	
30	FAO	2157	2002	SANTRA	MEENA AND ORS	150000	Pending	1,16,000/-	
31	FAO	564	2007	MAHABIR SINGH	SATISH KUMA RNAD OTHERS	50000	Returned to High Court by the Daily Lok Adalat	3,47,916/-	
32	FAO	2466	2007	MEERA AND ANR	SURENDER SINGH AND ORS	450000	On Regular Board	4,10,000/-	
33	FAO	441	2008	SHANTI DEVI	JAKIR HUSSAIN AND ORS.	250000	Pending	Paper book is not available on DMS	
34	FAO	1247	2014	NEELAM AND ORS	LAL CHAND AND ORS	90000	14.07.2021	4,18,200/-	
35	FAO	1984	2014	SAVITA SHARMA AND ANR	SUKHPAL SINGH AND ORS	200000	Pending	4,93,500/-	
36	FAO	4123	2014	JANKI	SHAM SUNDER SAINI AND ORS	10000	12.08.2021	Paper book is not available on DMS	
37	FAO	7682	2015	JASWINDER SINGH	GURCHARAN SINGH AND ORS	35000	10.08.2021	1,24,000/-	

38	FAO	2024	2016	DAULAT RAM	NASIR AND ORS	200000	On Regular Board	18,12,001/-	
39	FAO	2333	2016	CHHOTTO RANI AND OTHERS	MANJEET AND ORS	300000	On Regular No.1409 before Hon'ble Mr. Justice Anupinder Singh Grewal	6,24,800/-	
40	FAO	3531	2016	SUKHCHAIN SINGH	BALWANT SINGH ETC	150000	15.07.2021	4,63,800/-	
41	FAO	7673	2016	VIDYA DEVI AND ANR	RAJESH AND ORS	35000	On Regular No.1421 before Hon'ble Mr. Justice Rajbir Sehrawat	7,96,917/-	
42	FAO	3605	2018	SUKHWINDER KAUR AND ORS	VIRENDER SINGH AND ORS	80000	Pending	19,97,800/-	
43	FAO	4339	2018	SEEMA DEVI	DIN DAYAL AND ORS	40000	04.08.2021	16,17,600/-	
44	FAO	4987	2018	PARAMJIT SINGH AND ANR	JUGRAJ SINGH AND ORS	200000	On Regular No.1485 before Hon'ble Mr. Justice Mahabir Singh Sindhu	6,93,000/-	
45	FAO	471	2019	SMT MUNNI AND ORS	RAJESH AND ORS	50000	Pending	19,97,800/-	
46	FAO	2337	1999	KAMLESH	ISHWAR BHAI	200000	Pending	Paper book is not avaialble on DMS	
47	FAO	1711	2008	MANJU	DILBAGH SINGH	900000	On Regular No.281 before Hon'ble Mr. Justice Fateh Deep Singh	14,45,000/-	
48	FAO	1712	2008	POONAM	DILBAGH SINGH	200000		5,18,548/-	
49	FAO	1713	2008	KRISHAN	DILBAGH SINGH	10000		71666/-	
50	FAO	855	2016	RAM DASS	DEVI LAL	500000	Returned to High Court by the Daily Lok Adalat vide order dated 29.08.2016	6,76,100/-	

United India Insurance Company Ltd.

S.No.	Case type	Case number	Case Year	Petitioner	Respondent	Amount Offered for Settlement	Status as per Mozilla/Next Date	Compensation awarded by MACT	Remarks
1	FAO	5146	2016	Hema	Ram Karan	1,40,000/-	On Regular No.531 before Hon'ble Mr. Justice Girish Agnihotri	3,60,000/-	
2	FAO	3067	2006	Yad Ram	Suresh	38000/-	On Regular No.802 before Hon'ble Mr. Justice Anil Kshetarpal	38,000/-	
3	FAO	7659	2014	Dharampal	Om Parkash	68000/-	09.07.2021	Paperbook is not available on DMS	
4	FAO	1051	2019	Fuli Devi	Mahender	2,26,000/-	Pending	6,15,000/-	
5	FAO	3768	2013	Kharait Lal	Mahender Kumar	1,82,000/-	On Regular No.452 before Hon'ble Mrs. Justice Archana Puri	5,16,000/-	
6	FAO	3693	2019	Radha Rani	Shahrook	3,75,000/-	30.07.2021	Paperbook is not available on DMS	
7	FAO	1810	2002	Uma Verma	Subhash	6,10,000/-	Pending	4,75,000/-	
8	FAO	229	2001	Shashi Bala	Satpal	5,10,000/-	On Regular No.475 before Hon'ble Mrs. Justice Alka Sarin	6,40,600/-	
9	FAO	5790	2018	Rakesh	Ashok Kumar	3,85,000/-	02.08.2021	1,28,000/-	
10	FAO	5925	2018	Suman	Ashok Kumar	1,21,000/-	Pending	1,28,000/-	
11	FAO	1736	2019	Jasveer Kaur	Kiranpal Singh	82,880/-	16.07.2021	10,38,000/-	
12	FAO	3759	2019	Surjit Kaur	Shankar	1,65,760/-	Pending	8,86,816/-	
13	FAO	8201	2017	Jameela	Yogesh	6,75,000/-	Pending	6,50,000/-	
14	FAO	8149	2016	Ajaib	Tarsem	5,19,000/-	Pending	4,89,000/-	
15	FAO	1688	2019	Jaspreet Kaur	Rajesh Sharma	4,26,160/-	20.08.2021	13,40,519/-	
16	FAO	7685	2016	Simranjit Kaur	Amarjeet	54,500/-	Pending	3,28,500/-	50% SHARE AS NIA IS LIABLE FOR ANOTHER 50% SHARE

17	FAO	6099	2018	Satnam Kaur	Haminder Singh	42,160/-	15.09.2021	12,39,600/-	
18	FAO	4897	2003	Kulwinder Kaur	Trilo Singh	13,50,480/-	Returned to High Court by the Daily Lok Adalat vide order dated 28.01.2020	Paperbook is not available on DMS	

Bajaj Alliance General Insurance Company Ltd.

S.No.	Case type	Case number	Case Year	Cross appeal			Petitioner	Respondent	Amount Offered for Settlement	Status as per Mozilla/Next date	Compensation awarded by MACT	Remark
1	FAO	4604	2014				Jagdish Singh	Dilbag Singh	70000/-	17.08.2021	2,88,617/-	Claimant advocate ready to Settle the matter @ 70000 over and the above awarded amount
2	FAO	777	2015				Gurdayal Singh	Santosh Kumar	350000/-	Returned to High Court by the Special Lok Adalat vide order dated 07.05.2016	1,10,000/-	Claimant advocate ready to Settle the matter @ 350000 over and the above
3	FAO	3268	2017				Gurpreet Singh	Ravinder Singh	275000/-	Dismissed vide order dated 24.05.2021 by Hon'ble Mr. Justice Jasgurpreet Singh Puri	5,00,180/-	
4	FAO	879	2015	FAO	2886	2015	Bajaj Allianz GIC	Harbhajan Kaur & ORS	350000/-	Pending	4,49,000/-	
5	FAO	418	2013	FAO	1109	2013	Bajaj Allianz GIC	Rajender Singh & ORS	450000/-	26.08.2021	10,85,000/-	
6	FAO	1193	2013	FAO	286	2014	Kamla	Kamal @ Dillu & ORS	380000/-	Pending	3,24,000/-	
7	FAO	1194	2013	FAO	1948	2013	Jagmati	Kamal @ Dillu & ORS	400000/-	Pending	2,72,000/-	
8	FAO	1195	2013	FAO	2105	2013	Rohtash & ANR	Kamal @ Dillu & ORS	400000/-	Pending	2,72,000/-	
9	FAO	1192	2013	FAO	2678	2013	Ved Pati & ANR	Kamal @ Dillu & ORS	380000/-	Pending	4,78,000/-	
10	FAO	1858	2017				Bajaj Allianz GIC	Anju & ORS		Pending	4,98,017/-	
11	FAO	4998	2018				Bajaj Allianz GIC	Lakhan Singh & ORS		On regular No.1462 before Hon'ble Mr. Justice Mahabir Singh Sindhu	7,11,480/-	

12	FAO	3586	2013				Bajaj Allianz GIC	Gurmail Kaur & ORS		On regular No.1253 before Hon'ble Mr. Justice Anil Kshetarpal	5,87,000/-	
13	FAO	3783	2009				Bajaj Allianz GIC	Gurjit Kaur & ORS		On Regular No.909 Before Hon'ble Mr. Justice Anupinder Singh Grewal	1,65,000/-	
14	FAO	8042	2014				Bajaj Allianz GIC	Anita & Ors.	Company is ready to withdraw the appeal	07.09.2021	4,03,340/-	
15	FAO	540	2015	FAO	4748	2015	Bajaj Allianz GIC	Sher Mohd. @ Sheru & Ors.	60,000/-	On Regular Board	7,05,315/-	
16	FAO	2191	2015				Parmod Kumar & Anr.	Sattar & Ors.	1,50,000/-	Pending	2,27,000/-	
17	FAO	5183	2011	FAO	4770	2011	Bajaj Allianz GIC	Ugyia Devi & Ors.	2,50,000/-	Pending	4,09,000/-	
18	FAO	595	2012	FAO	583	2012	Ashok Kumar Wadhwa & Anr.	Sukhdev Singh @ Sukha & Ors.	3,00,000/-	Pending	12,14,600/-	
19	FAO	844	2013				Santosh Vaid & Ors.	Rajesh Kumar & Ors.	28,00,000/-	17.08.2021	31,100/-	
20	FAO	4047	2010	FAO	6080	2010	Bajaj Allianz GIC	Prem & Ors.	2,00,000/-	Pending	4,28,000/-	
21	FAO	5041	2009				Jagdish Prasad & Anr.	Dhola Ram & Ors.	2,50,000/-	Returned to High Court by the Daily Lok Adalat vide order dated 07.04.2017	2,70,000/-	subject to recovery rights will be intact
22	FAO	1408	2011	FAO	1438	2011	Bajaj Allianz GIC	Krishna Jolly & Ors.	2,50,000/-	On Regular No.1009 before Hon'ble Mr. Justice Anupinder Singh Grewal	14,14,104/-	
23	FAO	4910	2010				Jalkaur & Ors.	Rakesh Kumar & Ors	3.50.000/-	Returned to High Court by the Daily Lok Adalat vide order dated 27.11.2015	Paperbook is not available on DMS	
24	FAO	3649	2009				Sadhu Ram	Yashinali & Ors	1,80,000/-	Returned to High Court by the Daily Lok Adalat vide order dated 28.03.2014	2,18,000/-	Tribunal saddle the 50% on Bajaj and 50% on Reliance, as per Bajaj Liability, ready to pay 50% i.e. 1,80,000/-

25	FAO	554	2011				Kailasho & Ors.	Bitto @ Biru & Ors.	5,00,000/-	Returned to High Court by the National Lok Adalat vide order dated 14.12.2019	6,66,480/-	Matter discussed with the counsel for the appellants and he is ready to settle the case in Rs.5,00,000/- but matter disputed with appellants
26	FAO	555	2011				Dharavir @ Soni	Bitto @ Biru & Ors.	30,000/-		50,000/-	Matter discussed with the counsel for the appellants and he is ready to settle the case in Rs.30,000/- but matter disputed with appellants
27	FAO	4316	2014				Bijender @ Dhaulia	Rajender Prashad & Ors	50,000/-	09.07.2021	Paperbook is not available on DMS	Matter discussed with the counsel for the appellants and he is ready to settle the case in Rs.50,000/- but appellants are not in contact
28	FAO	9896	2014				Sandeep Kumar	Shyam Lal & Ors.	35,000/-	On Regular No.1316 before Hon'ble Mrs. Justice Alka Sarin	1,03,690/-	Matter discussed with the counsel for the appellants and he is ready to settle the case in Rs.35,000/- but appellants are not in contact
29	FAO	2039	2013				Bhim Singh & Anr.	Baljinder Singh & Ors.	25,000/-	On Regular No.1230 before Hon'ble Mr. Justice Anil Kshetarpal	9,07,000/-	
30	FAO	4166	2013				Ranjeet & Anr.	Satender Singh & Ors.	1,50,000/-	Pending	3,34,000/-	